

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No.649/2018

in

OA No.665/2016

New Delhi this the 8th day of April, 2019

Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)

Rahul Verma
S/o Sh. Rattipal Verma
R/o Village-Churi, Post Banethi
District-Jaipur, Rajasthan.

... Applicant

(By Advocate: Dr. Vijendra Mahndiyan)

Versus

1. Sh. V.K. Singh
The Chairman
Delhi Subordinate Services Selection Board
FC-18, Institutional Area, Karkardooma
Delh – 110302.
Through its Chairman
2. Sh. Raajiv Yaduvashi
The Secretary
Govt. of NCT of Delhi
The Principal Secretary
Department of Health & Family Welfare
Government of NCT of Delhi,
Delhi Secretariat, I.P. Estate, New Delhi.

... Respondents

(By Advocate: Mr. Anuj Kumar Sharma)

ORDER (Oral)

Mr. S.N. Terdal :

In view of the speaking order passed by the respondents on 18.09.2018, the CP is closed and notices are discharged. The applicant is at liberty to challenge the order dated 18.09.2018 raising all the grounds which he wants to raise, if he is so advised, in accordance with law.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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